

**LOK SABHA**  
**UNSTARRED QUESTION NO. 779**  
**TO BE ANSWERED ON 07.02.2019**

**STATUS OF NATIONAL TEXTILE MILLS**

**779. SHRI A.T. NANA PATIL:**

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state?

- (a) whether National Textile Mills running on PPP models are closed for the last several years and the case in this regard is pending with Court;
- (b) if so, the mill-wise details thereof;
- (c) whether NTC mills, chalisgaon, district Jalgaon (Maharashtra) is included in this;
- (d) if so, the details thereof;
- (e) the details of the measures being taken by the Government to resolve this issue as soon as possible;
- (f) whether the Government proposes to start such closed mills by reaching a consensus with them;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

उत्तर

**ANSWER**

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

**THE MINISTER OF STATE FOR TEXTILES**  
**(SHRI AJAY TAMTA)**

**(a)&(b):** Yes, Madam. As per Board for Industrial and Financial Reconstruction (BIFR) Sanctioned Scheme, National Textile Corporation (NTC) was to revive 16 mills in two Phases through Joint Ventures (JV) route. Mills wise details is given at **Annexure-I**. NTC revived above 16 mills in two Phases. Under Phase-I, NTC revived 5 Mills through Joint Venture route since November, 2007. Under Phase – II, 11 mills for which the Memorandums of Undertaking (MoUs) signed with the Joint Venture partners were terminated on 14th September, 2010 as the Joint Venture partners failed to enter into definitive agreements with NTC within the specified time. The matter is under arbitration.

**(c):** Yes, Madam.

**(d):** Chalisgaon Textile Mills, district Jalgaon (Maharashtra) was proposed to be revived through JV route, out of the 11 mills for which MOU was signed but for which there were no definitive agreements with NTC within the specified time and hence were cancelled.

**(e)to(h):** The matter is sub-judice and further measures can only be taken after the decision of the Court/ Arbitration.

**ANNEXURE-I**

<b><u>LIST OF 5 MILLS MODERNIZED THROUGH JOINT VENTURE (JV) ROUTE</u></b>				
<b>PHASE-I</b>				
<b>MAHARASHTRA</b>				
	1	INDIA UNITED MILLS NO.1		MUMBAI
	2	APOLLO TEXTILE MILLS		MUMBAI
	3	GOLDMOHUR MILLS		MUMBAI
	4	NEW CITY OF BOMBAY MFG. MILLS		MUMBAI
	5	AURANGABAD TEXTILE MILLS		AURANGABAD
<b><u>11 MILLS FOR WHOM M.O.U. SIGNED FOR J.V. BUT CANCELLED AND MATTER UNDER ARBITRATION.</u></b>				
<b>PHASE-II</b>				
<b>ANDHRA PRADESH</b>				
	1	PARVATHI MILLS		QUILON
<b>MAHARASHTRA</b>				
	2	RBBA MILLS		HINGANGHAT
	3	SAVATRAM RAMPRASAD MILLS		AKOLA
	4	CHALISGAON TEXTILE MILLS		CHALISGAON
	5	DHULE TEXTILE MILLS		DHULE
	6	NANDED TEXTILE MILLS		NANDED
<b>ORISSA</b>				
	7	ORISSA COTTON MILLS		BHAGATPUR
<b><u>Uttar Pradesh</u></b>				
	8	SWADESHI COTTON MILLS, Mau		MAUNATHBHANJAN
<b>WEST BENGAL</b>				
	9	LAXMINARAYAN COTTON MILLS		RISHRA
	10	SODEPUR COTTON MILLS		SODEPUR
<b>TAMIL NADU</b>				
	11	SRI SARDA MILLS		COIMBATORE